

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE  
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,  
Special Judge for SPE and ACB Cases-cum-  
II Additional District and Sessions Judge, Nellore  
(FAC) Principal District and Sessions Judge, Nellore

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Sub: PUBLIC SERVICES – A.P.J.M.S.S – Certain transfers and  
cancellation of deputations in various cadres – Orders – Issued.

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The undersigned is pleased to pass the following:

ORDER

RCA No. 125/2020 DATED 30.12.2020

Smt D.Srivani, Junior Assistant, Principal Junior Civil Judge's Court,  
Gudur is transferred and posted as Junior Assistant, II Additional District  
Court, Nellore in the existing vacancy by cancelling her earlier deputation.

Sri M.Srinivasulu, Process Server, Senior Civil Judge's Court, Kavali is  
transferred and posted as Process Server, Principal District Court, Nellore in the  
existing vacancy by cancelling his earlier deputation.

On joining the individual is hereby deputed to work in II Additional  
District Court, Nellore until further orders.

- N.B: 1. The individuals shall be relieved forthwith.  
2. The orders are placed in the Web Site of the Principal District  
Court, Nellore <https://districts.ecourts.gov.in/nellore> and the  
concerned Presiding Officers are requested to download the  
said proceedings and the copy downloaded from the Web Site is  
valid for taking further action.

II Additional District Judge, Nellore  
(FAC) Principal District Judge,  
Nellore.

To  
The individuals through their Presiding Officers.

Copies to: -

1. The Special Judge for SPE and ACB Cases-cum-II Adl. District and  
Sessions Judge, Nellore.
2. The Senior Civil Judge, Kavali.
3. The Principal Junior Civil Judge, Gudur.
4. The Superintendent No.2, Principal District Court, Nellore.
5. The Stenographer Grade – I, Principal District Court, Nellore.
6. The file/-

DY 3946  
30/12/2020